

Public Announcement for the attention of the equity shareholders of GEOJIT FINANCIAL SERVICES LIMITED

This announcement ("**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated March 16, 2007 (the "**Public Announcement**") issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of BNP PARIBAS SA (hereinafter referred to as the "**Acquirer**") to the shareholders of Geojit Financial Services Limited (the "**Target Company**") regarding the Offer. The shareholders may please note the following:

1. In terms of Regulation 18(1) of the SEBI Takeover Code, the draft Letter of Offer has been submitted to SEBI on March 30, 2007. SEBI has sought some clarifications which are in the process of being submitted. The original schedule of activity as disclosed in the Public Announcement is delayed and the revised schedule of activity will be announced on receipt of the observations from SEBI in terms of proviso to Regulation 18(2) of the SEBI Takeover Code.
2. In clause 14 of the Public Announcement, the percentage mentioned as "44.50%" should be read as "49.36%".

Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement.

This Corrigendum to the Public Announcement would also be available on SEBI's website at <http://www.sebi.gov.in>.

BNP Paribas SA accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer

On behalf of



Ambit Corporate Finance Private Limited
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Date: April 25, 2007

Place: Mumbai